

1	2	3	4	5	6
86.	Bhushan Steel Ltd.	03.07.2009	J	Andal East	237.23
	Jai Balaji Industries Ltd.	03.07.2009	J	Andal East	229.5
	Rashmi Cement Ltd.	03.07.2009	J	Andal East	233.27
87.	Himachal EMTA Power Ltd.	10.07.2009	J	Gourangdih ABC	68.85
	JSW Steel Ltd.	10.07.2009	J	Gourangdih ABC	68.85
88.	Akaltara Power Ltd. (SPV of Chhattisgarh UMPP)	09.09.2009	I	Putra Parogia	692.16
89.	Akaltara Power Ltd. (SPV of Chhattisgarh UMPP)	09.09.2009	I	Pindrakhi	421.51
90.	Ramswarup Lohh Udyog Ltd.	06.10.2009	J	Moira-Madhujore	685.39
	Adhunik Corporation Ltd.	06.10.2009	J	Moira-Madhujore	
	Uttam Galva Steels Ltd.	06.10.2009	J	Moira-Madhujore	
	Howrah Gases Ltd.	06.10.2009	J	Moira-Madhujore	
	Vikas Metal & Power Ltd.	06.10.2009	J	Moira-Madhujore	
	ACC Ltd.	06.10.2009	J	Moira-Madhujore	
91.	Jindal Steel & Power Ltd.	12.10.2009	J	Urtan North	46.55
	Monet Ispat and Energy Ltd.	12.10.2009	J	Urtan North	23.27

### Target of coal mining

635. SHRI D.P. TRIPATHI : Will the Minister of COAL be pleased to state:
- the target of coal mining in the country for the Twelfth Five Year Plan;
  - whether it is a fact that the Coal India Limited may miss its target during the Twelfth and Thirteenth Five Year Plans;
  - if so, the details thereof; and
  - what would be the reasons for not achieving the target?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL ) : (a) The Twelfth Plan has envisaged the production of coal to reach at a target of 795 MTe in the terminal year of Twelfth Plan (2016-17).

(b) to (d) The target for Coal India Limited (CIL) for the production of coal in the terminal year of Twelfth Plan (2016-17) has been placed at 615 MTe. Coal India Ltd. will be able to achieve the targets for the Twelfth Plan subject to obtaining of necessary environment and forest clearances, land acquisition and creation of coal evacuation and rail transport infrastructure.

### **Irregularities in CIL**

636. SHRI ARVIND KUMAR SINGH :  
SHRIMATI KUSUM RAI :  
SHRI ALOK TIWARI :  
SHRI PRABHAT JHA :

Will the Minister of COAL be pleased to state:

- (a) whether irregularities in the Coal India Limited's fuel supply pacts with 11 companies have been reported;
- (b) if so, the details thereof;
- (c) whether Government has inquired into the alleged irregularities and has fixed responsibilities in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) to (e) Coal India Limited (CIL) has observed certain deficiencies in the documents of 11 cases, during verification of the documents in respect of milestone achievement of LOAs (Letters of Assurance) as per the prescribed guidelines. Appropriate action would be taken by Subsidiary coal companies of CIL to ensure that all due procedures are observed.

### **Production of coal**

†637. SHRI MOTILAL VORA : Will the Minister of COAL be pleased to state:

- (a) the quantum of production of coal and its consumption in the country, at present;
- (b) whether it is a fact that the Coal India Limited (CIL) has informed Government that it could start work only on three projects in the coming five years out of the 119 mines allocated to it;

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†Original notice of the question was received in Hindi.